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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Imthiaz Ahmed V.K For K. Gauthan Kumar	Petitioner	<u>Imthiaz</u>
2.	M. RASHAN ATIQ for HARISHANKAR MANT	Respondents 1 to 3	M. Rashan Atiq
3.	DEV ESTHWAAR - J For M/s. Shivakumar & Suresh	Counsel for Respondent 4	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that his Senior Counsel is not available to appear before this Bench and prayed for time for making final submissions. At request, time is enlarged. Put up on **08.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)